

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 OF 2017 &
IA NOs. 94, 95 AND 187 OF 2017 &
IA NO. 975 OF 2018 & IA No.1391 of 2019**

Dated : 26th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)
Vs.**

**Petroleum & Natural Gas Regulatory Board
...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Mr. Vishnu Sharma
Ms. Rashmita Roy Choudhury

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB

ORDER

We have heard learned counsel for the Respondent Board for some time.

As agreed by the learned counsel for the parties, list the matter for further hearing on **02.08.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)
Bn/kt**

**(Justice Manjula Chellur)
Chairperson**